National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Jaipra Kash Associates Ltd VS. Jaypee Intrastructure

Development

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Altd.

SI. NO. Name Designation Representation

1. R. P. Agarwal Adv.

2.

CP No. 19/ALD/2018, CA No.174/ALD/2017

Sri R.P.Agarwal, Advocate for the petitioner.

The present case is filed as Second Stage Motion petition, which has arises out of Company Application No. 174/ALD/2017 of this Tribunal. The interim order in detail is recorded separately.

The petitioner is directed to make paper publication by giving 15 days time and further also issue notice to the Central Govt. to the Secretary of Ministry of Corporate Affairs, RD, ROC and other Sectorial authorities as directed in detail order recorded separately.

The matter to be listed on 18th February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Cnaturveai, Member(Judicial)